

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/4689 IA

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, ✓ The Principal Judge
Family Court, Barpeta.

Dated Guwahati, the 31st August, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. F.C.(B)/2019/643 dated 27.08.2019.

Madam,

With reference to the above, I am directed to inform you that Smti Jyotismita Sarma, Counsellor, Family Court, Barpeta, has been accorded permission to avail LTC for the block period of 2018-2021 to visit Goa along with her husband Shri Sharifuddin Ahmed Pathan, Secretary, DLSA, Barpeta, a minor son and mother (subject to fulfilling the criteria of dependant family member) w.e.f. 05.10.2018 to 14.10.2018, by the shortest possible route, as per existing Rules..

Smti Sarma may be informed accordingly.

Yours faithfully,


4693 **JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/4690- IA. dated 31.8.19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Jyotismita Sarma, Counsellor, Family Court, Barpeta, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action, *for uploading in official website*

sdf
JT. REGISTRAR (VIGILANCE)